

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 225
484/252/ND/2020

IN THE MATTER OF:

M/s. N Ratthore Buildcon Pvt. Ltd.

...APPELLANT

Vs.

The ROC and Anr

...RESPONDENT

Section

Under Section 252

**Order delivered on 23.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

**:Mr. Gursat Singh Vachher,
Advocate**

For the ROC

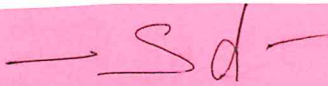
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For the Income Tax Department

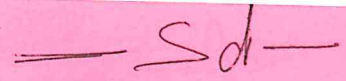
**:Mrs. Lakshmi Gurung and Mr.
Adeeba Mujahid, Sr. & Jr. St.
counsel along with Mr. Ankit
Singh, Advocate**

ORDER

Heard the submissions made by the counsel as well as AROC. Let this matter be posted to 24.12.2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Anjula)